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NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P. No. 241/(MAH)/2017
M.A. No. 612/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 28.11.2017

NAME OF THE PARTIES: Ankit Vijaykumar Khandelwal

V/s

Vijay Auto Industries Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956
and 241-242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|---|--|--------------------|
| ① | Rajesh Khandelwal | Advocate | <i>[Signature]</i> |
| ② | Counsel Mr. Nimay Dave apw Adv. Dipti Das Adv. Miloni Nagodra Adv. Aashna Desai i/b. Divya Shah Associates, Advocates for Petitioner. | i/b Juris Link for R-2, R-3, R-4, R-6 | <i>[Signature]</i> |

ORDER

MA 612/2017 in CP No. 241/241-242/NCLT/MB/MAH/2017

The Counsel for the Applicant as well as the Respondent are present.

On hearing the submissions of both sides, since it is appearing, the parties
are likely to come to consensus, at their request, list this matter on **01.12.2017**.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)